

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AGARWAL CHEM PRODUCTS (I) PRIVATE LIMITED OPERATING IN BASIC INDUSTRIAL
CHEMICALS AT MUMBAI, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	AGARWAL CHEM PRODUCTS (INDIA) PRIVATE LIMITED CIN: U24117MH2001PTC130345
2. Address of the registered office	105/106, Parshwa Chambers, 17/21, Esaji Street, Vadgadi Masjid Bunder, Mumbai – 400003, Maharashtra, India
3. URL of website	NA (The Corporate Debtor does not maintain any separate website)
4. Details of place where majority of fixed assets are located	Esaji Street, Masjid Bunder, Mumbai
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	Presently, there are no employees or workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained from the IRP/RP through the following email id acppl.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from IRP/RP through the following email id acppl.cirp@gmail.com
10. Last date for receipt of expression of interest	14-5-2026
11. Date of issue of provisional list of prospective resolution applicants	20-5-2026
12. Last date for submission of objections to provisional list	25-5-2026
13. Date of issue of final list of prospective resolution applicants	31-05-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	5-06-2026
15. Last date for submission of resolution plans	10-07-2026
16. Process email id to submit EOI	acppl.cirp@gmail.com
17. Details of the corporate debtor's registration status as MSME.	UDYAM-MH-19-0067149



Nitin

Nitin Om Kothari
Interim Resolution Professional
For Agarwal Chem Products (I) Private Limited
IBBI Registration No.: IBBI/IPA-001/IP-P-02310/2020-2021/13477
Address :F-151, B Wing, Express zone mall, Western Express
Highway, Goregaon (east), Mumbai -400 063,
AFA valid upto 30-Jun-26 ,Phone -9664442266

Date: 19-06-2024
Place: MUMBAI